

# **RAJASTHAN HIGH COURT, JODHPUR**

## **ORDER**

**No.Estt.(RJS)/47/2019**

**Date : 05.07.2019**

### **I**

The services of **Shri Naipal Singh**, an officer in the District Judge Cadre, have been repatriated from the post of Spl. Judge, NDPS Cases Court, Jaipur Metropolitan, Jaipur vide Government Order No. F. 27(17)/Nyay/2006 dated 05.07.2019, consequent thereupon he is hereby transferred/posted as Sessions Judge, Spl. Court, ACD Cases No.3, Jaipur Metropolitan, Jaipur and he is directed to join his new assignment at the earliest.

### **II**

On account of administrative exigencies, transfer/posting of following Judicial Officers are hereby made as under :-

<b>S. NO</b>	<b>NAME OF OFFICER</b>	<b>FROM</b>	<b>TO</b>	<b>VICE</b>
1.	DR. SONIYA PURVA (UNDER TRANSFER)	CJ & JM, LAXMANGARH (ALWAR)	SPL.MM(N.I. ACT CASES) COURT NO.1, JAIPUR METROPOLITAN, JAIPUR W.E.F. 08.07.2019	VACANT
2.	MS. SADHANA SINGH	CJ & JM NO.1, ALWAR	CJ & JM, LAXMANGARH (ALWAR)	VACANT

**Note:**

1. The Officers are directed to hand over the charge in accordance with Order No.24/P.I. Dated 23.11.1998.

**BY ORDER,**

  
**REGISTRAR GENERAL**

**No.Estt.B2(v)1/2019/6207**

**Date : 05.07.2019**

Copy forwarded to the following for information and necessary action:-

- 1.The Registrar-Cum-Principal Secretary to Hon'ble the Chief Justice, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 2.The Secretary to the Law Minister, Government of Rajasthan, Jaipur.
- 3.P.S. to All Hon'ble Judges at Jodhpur.
- 4.The Principal Secretary to the Government, Law Department-Cum-Legal Remembrance, Rajasthan, Jaipur.
- 5.The Secretary to the Government of Rajasthan, Department of General Administration (Gr.2), Jaipur.
- 6.The Secretary, Lokayukta, Sachivalaya, Jaipur.
- 7.The Accountant General, Rajasthan, Jaipur.
- 8.The Registrar General/Registrar(Vig.)/(Admn.)/(Rules)/(Class.)/(Exam.)/OSD(F&I)/(Judicial) Rajasthan High Court, Jodhpur and Registrar hq. At Delhi.
- 9.The Registrar (Admn.), Rajasthan High Court Bench, Jaipur with the request to distribute the copies of this order to all the Hon'ble Judges sitting at Jaipur through P.S., Member Secretary, Rajasthan State Legal Services Authority and all the Judicial Officers posted in the Registry at Jaipur Bench, Jaipur.
- 10.All Deputy Registrars, Rajasthan High Court, Jodhpur/ Bench, Jaipur.
- 11.Concerned District & Sessions Judges with the request to serve/circulate the copy of this order to the concerned Courts/Officer/Treasury Officer as per direction issued vide this office letter No 17022 dated 08.10.2015.
- 12.The Director, Rajasthan State Judicial Academy, Jodhpur.
- 13.A.O.J., Classification Section (Website), Rajasthan High Court, Jodhpur/Bench, Jaipur.

Personal File/  
Conf./Accounts/General/  
Sub.Court/Statistics/Computer Cell  
RJS Leave/Jr.Actt./Building Cell

  
**REGISTRAR GENERAL**